

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 196 of 2011 &
I.A. No. 297 of 2011**

Dated: 13th December, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Delhi Jal Board **....Appellant (s)**
Versus
Delhi Electricity Regulatory Commission & Anr. **... Respondent (s)**

Counsel for the Appellant (s) : Mr. Suresh Tripathy
Counsel for the Respondent (s): Mr. Anupam Verma &
Ms. Sugandha Somani for R.2

ORDER

Admit. Mr. Anupam Verma takes notice on behalf of Respondent No.2. Notice to be issued to the other Respondents returnable on 13.01.2012. Dasti service is permitted.

Post the matter on **13.01.2012**. In the meantime, the learned counsel for the Respondent is directed to file the reply after serving copy on the other side.

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/SS